

**IN THE COURT OF THE JUDICIAL MAGISTRATE NO.IV, MADURAI.**

Present: Thiru.R.Sundara Kamesh Marthandan.,B.L,  
Judicial Magistrate No.IV, Madurai.  
Friday on this 29<sup>th</sup> day of May 2020

Cr.M.P. No. 578 of 2020  
in  
Crime No. 704 of 2019

Surya alias Jattisurya,  
son of Ravi.

.. Petitioner/Accused.

-vs-

State of Tamil Nadu,  
Represented by  
The Inspector of Police,  
Subramaniapuram Police Station.

.. Respondent/Complainant.

This Petition filed under Section 439 Code of Criminal Procedure.

The Bail Petition coming on this day before me in the presence of Thiru.S.Raja Mohan, Advocate for the petitioner/accused and the learned Assistant Public Prosecutor and upon hearing their arguments over phone, this court passes the following:-

**ORDER**

1) The Petitioner/Accused was arrested and remanded to Judicial Custody on 23.05.2020 for offence alleged under Sections 392 IPC. The Petitioner contented that he has been falsely implicated in this case and that he is in no way connected with this case. If he is released on Bail, he will produce substantial surities, he will not tamper with the prosecution witness, he will not hamper the investigation in anyway.

2) The respondent strongly opposed the granting bail and stated that the complainant. The respondent further contented that the Petitioner is

habitual offender. He has the habit of snatching chain from elderly women. If he is enlarged on bail, he will do similar type of offence. The Investigation is in preliminary stage.

3) The submission made on both side was considered. Further the Petitioner are in Judicial Custody for the past 7 days. Considering the gravity of the offence and that the investigation is only in preliminary stage, this court is not inclined to grant Bail to the Petitioner.

4) In the result, the Bail Petition is dismissed.

Dictated to the steno-typist, transcribed by him corrected and pronounced by me via-email on this 29<sup>th</sup> day of May 2020.

Sd/Thiru.R.Sundarakamesh Marthandan.,B.L.,  
Judicial Magistrate No.IV  
Madurai.